

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated: 2nd May, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No.220 of 2012 &
IA No. 362 of 2012**

In the matter of:

**M/s. Chemplast Sanmar Ltd.Appellant (s)
Versus
Joint Electricity Regulatory Commission ...Respondent (s)
& Anr.**

Counsel for the Appellant (s) : Mr. M.G. Ramchandran
Mr. K.V. Mohan

Counsel for the Respondent (s): Mr. R. Venkatramani, Sr, Advocate
Mr. V.G.Prasasam, Advocate
Mr. S. Prabu Ramasubramanian
Advocate (for R-2)

**Appeal No.221 of 2012 &
IA No. 363 of 2012**

In the matter of:

**M/s. Chemfab Alkalis Ltd.Appellant (s)
Versus
Joint Electricity Regulatory Commission ...Respondent (s)
& Anr.**

Counsel for the Appellant (s) : Mr. M.G. Ramchandran
Mr. K.V. Mohan

Counsel for the Respondent (s): Mr. R. Venkatramani, Sr, Advocate
Mr. V.G.Prasasam, Advocate
Mr. S. Prabu Ramasubramanian
Advocate (for R-2)

ORDER

As agreed by the learned counsel for the parties, post the matter on
02.07.2013.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/pg